

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**  
**APPEAL NO. 18 OF 2018**

**Dated: 22<sup>nd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Kanti Bijlee Utpadan Nigam Limited** .... **Appellant(s)**  
**Vs.**  
**Bihar State Power (Holding) Company Limited & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. R. B. Sharma for R-1

**ORDER**

List the matter for hearing on **30.10.2019.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*pr/mkj*